This Post Offer Advertisement is being issued by KJMC Corporate Advisors (Indians) Limited, Manager to the Open Offer ("Manager"), for and on behalf of Mr. Murzash Sohrab Manekshana ("Acquirer") pursuant to and in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and any subsequent amendments thereto ("SAST Regulations") in respect of Open Offer for acquisition of up to 81,920 (eighty-one thousand nine hundred and twenty only) Equity Shares of face value ₹ 10/- each, representing 26.00% of the total equity share capital of Dalal Street Investments Limited ("Target Company") from all the public shareholders of the Target Company, excluding parties to the Share Purchase Agreement dated September 7, 2018, by the Acquirer at a price of ₹ 165.76 per equity share ("Offer Price") payable in cash, pursuant to and in compliance with 3(1) and 4 of the SAST Regulations.

1. Name of the Target Company : Dalal Street Investments Limited
2. Name of the Manager to the Offer : KJMC Corporate Advisors (India) Limited
3. Name of the Acquirer to the Open Offer : Mr. Murzash Sohrab Manekshana (Acquirer)
4. Name of the Registrar to the Open Offer : Bigshare Services Private Limited
5. Date of Opening of the Offer : December 1, 2018
6. Date of Closing of the Offer : December 26, 2018
7. Date of Payment of Consideration : December 26, 2018

The DPS, the Draft Letter of Offer dated September 21, 2018, the Corrigendum dated October 20, 2018 ("Corrigendum"), the Letter of Offer dated November 26, 2018 ("LOF"), the Corrigendum dated November 28, 2018 ("Corrigendum2"), Offer Opening Public Announcement dated December 1, 2018 and the Corrigendum dated December 4, 2018 ("Corrigendum3"). The DPS, Corrigendum1, Corrigendum2, the Offer Opening Public Announcement and Corrigendum3 were published on September 15, 2018, on October 22, 2018, on November 29, 2018, on December 3, 2018 and on December 5, 2018 respectively in Financial Express – (English-All Editions), Financial Express (Gujarati– Ahmedabad Edition), Jansatta – (Hindi-All Editions), Mumbai Lakshadeep (Marathi-Mumbai Edition) and Loksatta (Marathi-Pune Edition).

Post offer share holding of Acquirer
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<table>
<thead>
<tr>
<th>Date of Payment of Consideration</th>
<th>Shares Acquired by way of Open Offer</th>
<th>Shares Acquired after Detailed Public Announcement</th>
</tr>
</thead>
<tbody>
<tr>
<td>December 26, 2018</td>
<td>81,920 Equity Shares</td>
<td>72,606 Equity Shares</td>
</tr>
<tr>
<td></td>
<td>26.00% of Fully Diluted Equity</td>
<td>23.04% of Fully Diluted Equity</td>
</tr>
</tbody>
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Details of Acquisition:
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<table>
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<th>Number of Shares Tendered</th>
<th>% of Fully Diluted Equity</th>
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Price of the shares acquired:
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Notes:
1. Assuming full acceptance under the Open Offer.
2. Shares to be acquired in terms of share purchase agreement have not yet been transferred in the name of the Acquirer.
3. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SAST Regulations.

Issued by the Manager to the offer on behalf of the Acquirer

KJMC Corporate Advisors (India) Limited
SEBI Regn No.: INM000002509
162, 16th Floor, Altantia, Near Across Point, Mumbai 400021
Telephone: +91 22 4094 5500; Fax: +91 22 22852892
Email: dsil.offer@kjmc.com
Contact Person: Mr. Kaushal Patwa/Mr. Ghanshyam Kapadia

For and on behalf of the Acquirer
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Tel: +91 22 2202 4555; Email ID: info@dalalstreetinvestments.com

Dalal Street Investments Limited
CIN: L65990PN1977PLC141282
Registered Office: 301, Chintamani Apartments, 1478, Sadashiv Peth, Tilak Road, Pune - 411 030.
Corporate Office: 162, 16th Floor, Altantia, Near Across Point, Mumbai 400021
Tel: +91 22 4094 5500; Fax: +91 22 22852892
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